

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 1206/252/ND/2018

Under Section: 252

In the matter of:

Nextgen Bhumiestates Pvt. Ltd.

....**Appellant**

Vs.

ROC & Another.

....**Respondent**

Order delivered on 11.12.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant :

For the ROC :

For the IT :

ORDER

None appears for the appellant. For further consideration on 15.01.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**